

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2162
TO BE ANSWERED ON 04.08.2022**

DUES TO NGOS WORKING IN NCLP IN RAJASTHAN

2162. SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that National Child Labour Projects (NCLP) are operational in more than 20 districts of the State of Rajasthan;**
- (b) if so, the details thereof;**
- (c) whether it is a fact that there is still an outstanding amount against previous years grants to NGOs working in NCLPs; and**
- (d) if so, the details thereof and reasons for delay in release of the grants?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): National Child Labour Project (NCLP) scheme was approved for continuation up to 31.03.2021 and since then has been subsumed/merged with Samagara Shiksha Abhiyan (SSA) Scheme. The Special Training Centre (STC), approved by the Ministry of Labour & Employment prior to 31.03.2021, and which have not yet completed two years as per NCLP Scheme guidelines, are operational in the States of Madhya Pradesh, Odisha, Assam and West Bengal only as on 31.07.2022. NCLP scheme is not operational in any district of the State of Rajasthan.

(c) & (d): Ministry of Labour & Employment does not release fund to NGOs directly under NCLP Scheme. The funds are released to the District Project Societies under the chairmanship of the administrative head of the district namely District Magistrate / Deputy Commissioner / District Collector. The District Project Society in turn releases fund to implementing agencies operating Special Training Centres under NCLP Scheme.

The outstanding amount of the District Project Society for operating Special Training Centers is released only on receipt of requisite documents such as Annual Progress Reports, Quarterly Progress Reports, Utilization Certificate, Audited Statements, etc.